

O/o the Distt. & Session Judge  
Kullu & Lahaul Distt. At Kullu  
Receipt No. 123  
Date 02/1/18

OFFICE OF ADDITIONAL DISTRICT AND SESSIONS JUDGE, KULLU, HP

No. Addl.D&SJ/Klu/TDS/2017-20  
Dated Kullu the 1st of January, 2018.

**\*OFFICE ORDER\***

It is brought to the general litigants/public/Advocates that due to proceeding on leave by the undersigned w.e.f 3<sup>rd</sup> to 12<sup>th</sup> of January, 2018, all the civil and criminal cases, fixed for during these dates, shall be taken up for effecting hearing on 15<sup>th</sup> of January, 2018.

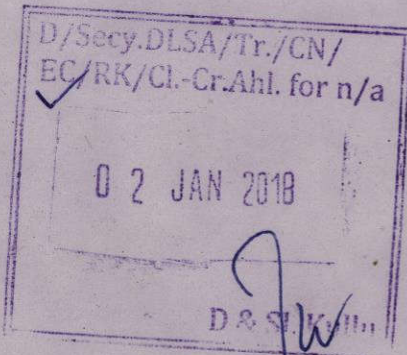
*sol*  
Addl. District and Sessions Judge,  
Kullu, H.P.

Ednst. No. As above:

Dated: 1<sup>st</sup> of January, 2018.

Copy forwarded to:-

1. The Learned District and Sessions Judge, Kullu, HP;
2. District Attorney, Kullu, HP
3. President, Distt. Bar, Kullu, HP.
4. Notice Board ;
5. Guard file .



*[Signature]*  
Addl. District and Sessions Judge,  
Kullu, H.P.